

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).8978/2008
(From the judgement and order dated 03/09/2008 in CRLMW No.
6639/2007 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

MUKESH KHARE & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ANR.
(With appln(s) for stay and office report)
(FOR FINAL DISPOSAL)

Respondent(s)

Date: 18/04/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN
HON'BLE MR. JUSTICE H.L. DATTU

For Petitioner(s) Mr. Sunil Kumar Jain, Adv.
Mr. Aneesh Mittal, Adv.

For Respondent(s) Mr. Siddharth Bhatnagar, Adv.
rr.2 Mr. T. Mahipal, Adv.

rr.1 Mr. Ratnakar Dash, Sr. Adv.
Mr. Sanjay Visen, Adv.
Mr. Pradeep Misra ,Adv

UPON hearing counsel the Court made the following
O R D E R

Leave granted.

The appeal will be heard on the SLP paper book.
Additional documents, if any, may be filed by the
parties.

Hearing expedited.

Ad-interim order dated 6th January, 2009, is
made absolute till the disposal of the appeal.

[Charanjeet Kaur]
Court Master

[Kusum Gulati]
Court Master